

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.133/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S AMOUR INFRASTRUCTURE LLP V/S M/S DIGITAL INTEGATED TECHNOLOGIES PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Financial Creditor*

**Sh. S.D. Singh with Sh. Amarjeet Singh,
& Sh. Jitin Singhal, Adv.** : *For the Corporate Debtor*

ORDER

- 1. None present for the Financial Creditor. However, Ld. Counsel representing the Corporate Debtor is present physically.**
- 2. In the interest of justice, the matter is adjourned for further hearing on 14th June, 2024.**
- 3. It is made clear that this would be the last opportunity to both the sides to argue the matter.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

3rd May, 2024

*Kavya Prakash Srivastava
(Stenographer)*